

Declaration of Assets and Liabilities

Year-2024-25

I, SAURABH PRAKASH son/daughter/wife of OM PRAKASH MANDAL, aged 35 Years, belonging to BIHAR VIDHAN SABHA SECRETARIATE service and presently working as SECTION OFFICER given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) ANAMIKA KUMARI	Dependant-1 BHAVYA PRAKASH	Dependant-2	Dependant-3
(i)	Cash	15000	5000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5000	20000			
(iii)	Bonds, Debentures and shares in Companies	5000	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	185000/-				
(v)	Motor Vehicles (details of make, etc.)	BIKE HERO XTREME 160R				
(vi)	Jewellery (give details of weight and value)	GOLD-50G SILVER-200G	GOLD-150G SILVER-250G	GOLD-20G		
(vii)	Other assets, such as values of claims / interests	150000/-	100000/-			

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Saurabh Prakash

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	UNDEFINED ANCESTRAL LAND	NIL			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	UNDEFINED ANCESTRAL LAND	NIL			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	UNDEFINED ANCESTRAL HOME	NIL			
(v)	Other (such as interest in property)	NIL	NIL			

- (2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-  
[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MANDAL BRANCH	800000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

*Saurabh Prakash*

	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C Personal Detail**

GPF/CPF/PRAN No.

:-

110041582322

Gender

:-

M

(M/F)

Date of Birth

:-

08/12/1989

(DD/MM/YYYY)

Class/Group

:-

B

(A/B/C)

Cadre

:-

BIHAR VIDHAN SABHA, ADMINISTRATIVE

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

BANKA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Saurabh Prakash

Name of Employee: SAURABH PRAKASH

Designation: SECTION OFFICER

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 14/02/2025

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Saurabh Prakash

50 (Est)

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निदेशक हवापना  
विहार विधानसभा स्थानिकालय  
पटना ।

श्री अमरजित  
17.2.25  
18.2.25

विषय - चल-अचल संपत्ति एवं दायित्वों की विवरणी  
वाट्सलप के माध्यम से जमा करने हेतु ।

महोदय,  
निवेदनपूर्वक सूचित करना है कि मैं  
दिनांक 22.01.2025 से शिक्षु देवमाल अवकाश  
पर हूँ। कार्यलय आदेश क्र - 345 दि - 06.12.2024  
के आदेशानुसार, कार्यलय जा आ जाने की  
स्थिति में मैं उक्त विवरणी को वाट्सलप के  
माध्यम से जमा कर रही हूँ।

अतः अनुरोध है कि उक्त

विवरणी को ग्रहण करने की कृपा की जाए ।

दिनांक - 13/2/25

अनु:- उक्त विवरणी

विश्वासभाज  
पूना कुमारी  
प्रो पदा  
कि कि सजा  
पटना ।